

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-514**  
IB-433/ND/2020

**IN THE MATTER OF:**

RJ Packwells Pvt Ltd

....Applicant

V/s

Karn Laminators Pvt Ltd

....Respondent

**SECTION**

U/s Sec.9 IBC

**Order delivered on 28.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Nikita Garg, Advocate

For the Respondent :

**ORDER**

Notice be issued upon the respondent by all modes including the Email ID as well as through process of this Bench. Affidavit of service be filed within one week from today. Ld. Counsel for the respondent is directed to file the reply within two weeks' from the date of receipt of notice after serving an advance copy upon the petitioner and petitioner is directed to file the rejoinder, if any, within one week after receiving the reply. List on **18.03.2021**. No further adjournment will be given on any ground.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**